

List of cases where e-Payment of Court fees was made during the month of June-2022.

| No. | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Date of Registration | Date of Payment of Court Fees | e- |
|-----|------------------------------------------------------------------|----------|-----------------|------------------------------------------|-----------------------|----------------------|-------------------------------|----|
| 1 | SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01 | Central | CS COMM-1404/22 | RAMAN KUMAR ARORA VS. DEEPAK UPPAL | SANJEEV BENIWAL | 01.06.2022 | 30.05.2022 | |
| | | | CS COMM-1405/22 | SUPER ENGINEERING WORKS VS. MEYONG HYDRO | GARIMA GUPTA | 01.06.2022 | 24.05.2022 | |
| | | | CS COMM-1406/22 | PUNJAB NATIONAL BANK VS. PRADEEP GAUTAM | NEHA GARG | 01.06.2022 | 27.05.2022 | |
| | | | CS COMM-1432/22 | NITIN GOEL VS. ANUPAM ARORA | PUJA DEWAN SETH | 02.06.2022 | 30.05.2022 | |
| | | | CS COMM-1433/22 | ICICI BANK VS. MOHD. TARIF | SHAILENDER BABBAR | 02.06.2022 | 23.05.2022 | |
| | | | CS COMM-1435/22 | ICICI BANK VS. JEEVAN | SHAILENDER BABBAR | 02.06.2022 | 23.05.2022 | |
| | | | CS COMM-1434/22 | MOHD. SHAKIR VS. KAMAL KISHORE BATRA | FAISAL NASEEM | 02.06.2022 | 22.03.2022 | |
| | | | CS COMM-1466/22 | ICICI BANK VS. PRAMOD KUMAR | C. PRAKASH | 03.06.2022 | 23.05.2022 | |
| | | | CS COMM-1467/22 | SURYA PRAKASH VS. NDMC | SATYENDRA KUMAR SINGH | 03.06.2022 | 11.05.2022 | |
| | | | CS COMM-1468/22 | NETRA KUMAR VS. NDMC | SATYENDRA KUMAR SINGH | 03.06.2022 | 11.05.2022 | |
| | | | CS COMM-1469/22 | ICICI BANK VS. ASMA KHAN | MANISH DEWAN | 03.06.2022 | 04.05.2022 | |
| | | | CS COMM-1479/22 | VAMSOR ENTERPRISES VS. R.S. MAHESWARI | MANISH SINGHAL | 04.06.2022 | 30.05.2022 | |

| No. | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Date of Registration | Date of Payment of Court Fees |
|-----|---------------------------------------------------|----------|---------------------|--------------------------------------------------------------------------|---------------------------|----------------------|-------------------------------|
| | | | CS COMM-1502/22 | ICICI BANK VS. NEHA SINGH | MANISH DEWAN | 06.06.2022 | 03.05.2022 |
| | | | CS COMM-1503/22 | ICICI BANK VS. DILEEP KR YADAV | MANISH DEWAN | 06.06.2022 | 04.05.2022 |
| | | | CS COMM-1525/22 | R.K. WADHWA VS. M.C.D | SATYENDRA KUMAR SINGH | 07.06.2022 | 02.06.2022 |
| | | | CS COMM-1526/22 | RADHIKA BHATIA VS. SUSHIL KUMAR | MANOJ BHANDARI | 07.06.2022 | 28.05.2022 |
| | | | CS COMM-1527/22 | ICICI BANK VS. MOHD. JANE ALAM | CHETNA BHALLA | 07.06.2022 | 31.05.2022 |
| | | | CS COMM-1544/22 | SUMIT GUPTA VS. AMIT COLOR PRINTS | SUCHITA DIXIT | 08.06.2022 | 20.05.2022 |
| | | | CS COMM-1545/22 | STATE BANK OF INDIA VS. ASK ENTERPRISES | HONEY JAIN | 08.06.2022 | 03.06.2022 |
| | | | CS COMM-1564/22 | DABUR INDIA LTD. VS. SOHEB RAMZAN ALI | MD. SAYEED RAYEEN | 10.06.2022 | 08.06.2022 |
| | | | CS COMM-1565/22 | GOYAL ENTERPRISES VS. BGR ENERGY SYSTEM | MANDEEP BAISALA | 10.06.2022 | 04.02.2022 |
| 2 | SH. RAJNEESH KUMAR GUPTA DJ COMMERCIAL COURT, THC | Central | CS (COMM)/1488/2022 | RAJKUMAR SETH Vs M/S CHOLAMANDLAM INVESTMENT AND FINANCE COMPANY LIMITED | BAL KISHAN WADHWA(P), | 06-06-2022 | 01-06-2022 |
| | | | CS (COMM)/1513/2022 | RAJEEV GUPTA Vs MUNICIPAL CORPORATION OF DELHI | SATYENDRA KUMAR SINGH(P), | 07-06-2022 | 03-06-2022 |

| No. | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Date of Registration | Date of Payment of Court Fees |
|-----|------------------------------------------------------------------------------------|----------|---------------------|---------------------------------------------------------------|--------------------|----------------------|-------------------------------|
| | | | CS (COMM)/1517/2022 | ICICI BANK Vs SSP CONSTRUCTION | PRASHANT KUMAR(P), | 07-06-2022 | 02-06-2022 |
| | | | CS (COMM)/1537/2022 | BHARAT BHUSHAN MAHAJAN Vs PAWAN TYAGI | GAURAV SINGH(P), | 08-06-2022 | 06-06-2022 |
| | | | CS (COMM)/1563/2022 | BHARAT IMPEX Vs GAURI TRADING CO | ARCHIT SINGHAL(P), | 10-06-2022 | 08-06-2022 |
| | | | CS (COMM)/1562/2022 | ICICI BANK Vs AKHTAR ALAM | PRASHANT KUMAR(P), | 10-06-2022 | 07-06-2022 |
| | | | CS (COMM)/1560/2022 | ICICI BANK Vs MAHKESH | CHETNA BHALLA(P), | 10-06-2022 | 08-06-2022 |
| | | | CS (COMM)/1561/2022 | ICICI BANK LTD Vs ANIL KUMAR THAPARPROP OF M/S HONEY GARMENTS | C. Parkash(P), | 10-06-2022 | 03-06-2022 |
| 3 | SH. PAWAN KR. JAIN, DISTRICT JUDGE, (COMMERCIAL COURT)-03, TIS HAZARI COURT, DELHI | Central | CS(COMM) 1390/2022 | NARENDER KHURANA V/S M/S RANA POLYCOT LTD. & ANR. | SH. P.K. RAWAL | 01.06.2022 | 30.05.2022 |

| No. | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Date of Registration | Date of Payment of Court Fees |
|-----|-------|----------|-----------------------|--------------------------------------------------------------------------------------|---------------------------|-------------------------|----------------------------------------|
| | | | CS(COMM) 1391/2022 | M/S SUPER FIRE PVT. LTD. V/S M/S INLAND WORLD LOGISTICS PVT. LTD. & ANR. | SH. I.A. ALVI | 01.06.2022 | 27.05.2022 |
| | | | CS(COMM) 1418/2022 | ICICI BANK LTD. V/S RAMESH CHAND | SH. DHRUV JOSHI | 02.06.2022 | 21.04.2022 |
| | | | CS(COMM) 1419/2022 | TRODAT MARKETING INDIA PVT. LTD. V/S M/S PRINT PLUS | SH. ADITYA NAYYAR | 02.06.2022 | 28.05.2022 |
| | | | CS(COMM) 1450/2022 | ICICI BANK LTD. V/S PRAHLAD DALAI | SH. C. PRAKASH | 03.06.2022 | 26.05.2022 |
| | | | CS(COMM) 1451/2022 | ICICI BANK LTD. V/S KRISHAN HANS & ANR. | SH. SATISH KUMAR | 03.06.2022 | 03.05.2022 |
| | | | CS(COMM) 1453/2022 | ICICI BANK LTD. V/S GULAPHAN ALI & ORS. | SH. SATISH KUMAR | 03.06.2022 | 04.05.2022 |
| | | | CS(COMM) 1454/2022 | SURAJ PRAKASH V/S MUNICIPAL CORPORATION OF DELHI & ANR. | SH. SATENDRA KR. SINGH | 03.06.2022 | 11.05.2022 |
| | | | CS(COMM) 1474/2022 | M/A ALL WAYS LOGISTICS INDIA PVT. LTD. V/S M/S ALLIED SPRITS PVT. LTD. | SH. MANOJ TEWARI | 04.06.2022 | 23.05.2022 |

| No. | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Date of Registration | Date of Payment of Court Fees |
|-----|-------|----------|-----------------------|------------------------------------------------------------------------------------|------------------------|-------------------------|----------------------------------------|
| | | | CS(COMM) 1480/2022 | VIKAS DHAWAN V/S VISHWAKARMA MACHINE TOOLS | SH. SANJEEV KUMAR | 06.06.2022 | 06.08.2021 |
| | | | CS(COMM) 1481/2022 | VAMSOR ENTERPRISES V/S V.S. GAUGES | SH. MANISH SINGHAL | 06.06.2022 | 30.05.2022 |
| | | | CS(COMM) 1483/2022 | RAJ KUMAR KAPUR V/S A.JAY KUMAR AND COMPANY & ANR. | SH. SUNIL SHAH | 06.06.2022 | NOT FILED |
| | | | CS(COMM) 1520/2022 | ANISH AGGARWAL V/S M/S JAY SAREE CENTER & ANR. | SH. ANMOL KAPOOR | 07.06.2022 | 10.12.2019 |
| | | | CS(COMM) 1521/2022 | SARJEEVAN SINGH V/S M/S COSMICK MOTORS INDIA PVT. LTD. | SH. RAKESH KANSAL | 07.06.2022 | 30.05.2022 |
| | | | CS(COMM) 1522/2022 | ICICI BANK LTD. V/S VICKY | SH. C. PRAKASH | 08.06.2022 | 26.05.2022 |
| | | | CS(COMM) 1535/2022 | ICICI BANK LTD. V/S RAVI NARAYAN SINGH | SH. C. PRAKASH | 08.06.2022 | 03.06.2022 |
| | | | CS(COMM) 1536/2022 | M/S PURPLE MONKEY V/S C S DIREKT EVENTS & EXHIBITIONS PVT. LTD. & ORS. | SH. MRITUNJAY KUMAR | 08.06.2022 | 30.05.2022 |

| No. | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Date of Registration | Date of Payment of Court Fees |
|-----|------------------------------------------------------|----------|----------------------|-------------------------------------------------|----------------------|----------------------|-------------------------------|
| | | | CS(COMM) 1566/2022 | ICICI BANK LTD. V/S SHUBHAM KUMAR THAKUR & ANR. | SH. JOGINDER SUKHIJA | 10.06.2022 | 26.04.2022 & 08.06.2022 |
| 4 | MS NISHA SAXENA, DISTRICT JUDGE, COMMERCIAL COURT-04 | Central | | | | | |
| | | | CS (COMM) 1403/2022 | MUKESH BANSAL VS. M/S PRINT LAND INDIA | DURGESH GUPTA | 01.06.2022 | 14.05.2022 |
| | | | CS (COMM)/1 413/2022 | ICICI BANK LIMITED Vs SARVOTTAM PANCHAL AND ANR | C. Parkash(P), | 02.06.2022 | 14.05.2022 |
| | | | CS (COMM)/1 407/2022 | ICICI BANK LIMITED Vs MOHAMMAD KASHIF | C. Parkash(P), | 02.06.2022 | 14.05.2022 |
| | | | CS (COMM)/1 408/2022 | ICICI BANK LTD Vs LALIT KUMAR SHARMA | C. Parkash(P), | 02.06.2022 | 12.05.2022 |
| | | | CS (COMM)/1 421/2022 | ICICI BANK LIMITED Vs RAJU KUMAR SHARMA | C. Parkash(P), | 02.06.2022 | 20.05.2022 |

| No. | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Date of Registration | Date of Payment of Court Fees |
|-----|-------|----------|---------------------|-------------------------------------------------------------|-----------------|----------------------|-------------------------------|
| | | | CS (COMM)/1409/2022 | ICICI BANK LIMITED Vs PRABHAT KUMAR PANDEY | C. Parkash(P), | 02.06.2022 | 20.05.2022 |
| | | | CS (COMM)/1422/2022 | ICICI BANK LTD Vs RAJ KUMAR PROP OF M/S SWASTICK COLLECTION | C. Parkash(P), | 02.06.2022 | 14.05.2022 |
| | | | CS (COMM)/1423/2022 | ICICI BANK LIMITED Vs LOINEL RAVINDRA LIYANARACHCHI | C. Parkash(P), | 02.06.2022 | 20.05.2022 |
| | | | CS (COMM)/1420/2022 | ICICI BANK LIMITED Vs SUSHMITA DUTTA AND ANR | C. Parkash(P), | 02.06.2022 | 13.05.2022 |
| | | | CS (COMM)/1417/2022 | ICICI BANK LIMITED Vs VIKAS KUMAR | C. Parkash(P), | 02.06.2022 | 14.05.2022 |
| | | | CS (COMM)/1416/2022 | SH AZAM ALI Vs SH PANKAJ JAJORIA | Vishal Soni(P), | 02.06.2022 | 30.05.2022 |

| No. | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Date of Registration | Date of Payment of Court Fees |
|-----|-------|----------|----------------------|--------------------------------------------------------|---------------------------|----------------------|-------------------------------|
| | | | CS (COMM)/1 414/2022 | SURAJ PRAKASH Vs NORTH DELHI MUNICIPAL CORPORATION | SATYENDRA KUMAR SINGH(P), | 02.06.2022 | 11.05.2022 |
| | | | CS (COMM)/1 415/2022 | M/S SUPER ENGINEERING WORKS Vs DIRANG ENERGY PVT LTD | GARIMA GUPTA(P), | 02.06.2022 | 24.05.2022 |
| | | | | | | | |
| | | | CS (COMM)/1 431/2022 | ICICI BANK LIMITED VS. KARMESH GLOBAL TECHNOLOGIES | DHRUV JOSHI | 02.06.2022 | 20.04.2022 |
| | | | CS (COMM)/1 444/2022 | M/S SHAKTI TRADING CO. VS. M/S ABS BEVERAGES & ORS | PANKAJ KR VERMA | 03.06.2022 | 30.05.2022 |
| | | | CS (COMM)/1 449/2022 | SPP FOOD PRODUCTS PVT LTD VS. SRI BHAGAT JI INDUSTRIES | BHARAT ARORA | 03.06.2022 | 19.05.2022 |

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|-----|-------|----------|---------------------|-----------------------------------------------------------------|------------------------|----------------------|-------------------------------|
| | | | CS (COMM)/1465/2022 | SIR GANGA RAM HOSPITAL VS HARVINDER SINGH | SUBHASH KUMAR | 03.06.2022 | 17.05.2022 |
| | | | CS (COMM)/1497/2022 | M/S SARDARI LAL AND COMPANY Vs M/S GOLFGREEN INFRA PVT LTD | ANIL SETHI(P), | 06-06-2022 | 26.05.2022 |
| | | | CS (COMM)/1485/2022 | M/S SARDARI LAL AND COMPANY Vs M/S JKR TECHNO ENGINEERS PVT LTD | ANIL SETHI(P), | 06-06-2022 | 26.05.2022 |
| | | | CS (COMM)/1484/2022 | IDBI BANK LIMITED Vs MR RAM NIWAS SHARMA | BHUPENDER SHARMA(P), | 06-06-2022 | 30.05.2022 |
| | | | CS (COMM)/1496/2022 | ICICI BANK LIMITED Vs DEEPAK GUPTA | MANISH KUMAR DEWAN(P), | 06-06-2022 | 04.05.2022 |
| | | | CS (COMM)/1493/2022 | ICICI BANK LTD Vs MANISH KUMAR | C. Parkash(P), | 06-06-2022 | 26.05.2022 |

| No. | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Date of Registration | Date of Payment of Court Fees |
|-----|-------|----------|---------------------|----------------------------------------------------------------|---------------------------|----------------------|-------------------------------|
| | | | CS (COMM)/1500/2022 | SURAJ PRAKASH Vs MUNICIPAL CORPORATION OF DELHI | SATYENDRA KUMAR SINGH(P), | 06-06-2022 | 11.05.2022 |
| | | | CS (COMM)/1495/2022 | ICICI BANK LIMITED Vs HARSH VERMA | MANISH KUMAR DEWAN(P), | 06-06-2022 | 04.05.2022 |
| | | | CS (COMM)/1490/2022 | ICICI BANK LIMITED Vs LEKHPAL SINGH | MANISH KUMAR DEWAN(P), | 06-06-2022 | 03.05.2022 |
| | | | CS (COMM)/1498/2022 | ICICI BANK LIMITED Vs DIVYA SINGH CHAUHAN | NAZIA PARVEEN(P), | 06-06-2022 | 02.02.2022 |
| | | | CS (COMM)/1494/2022 | ICICI BANK LIMITED Vs JASKARAN SINGH BHATIA | MANISH KUMAR DEWAN(P), | 06-06-2022 | 03.05.2022 |
| | | | CS (COMM)/1499/2022 | ICICI BANK LIMITED Vs PUNEET DESAI PROP OF M/S SHREE MARKETING | C. Parkash(P), | 06-06-2022 | 25.05.2022 |

| No. | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Date of Registration | Date of Payment of Court Fees |
|-----|-------|----------|---------------------|--------------------------------------------|---------------------|----------------------|-------------------------------|
| | | | CS (COMM)/1486/2022 | ICICI BANK LTD VS ROSHAN LAL PASWAN | NAZIA PARVEEN(P), | 06-06-2022 | 08.02.2022 |
| | | | CS (COMM)/1482/2022 | ESCON INDUSTRIES Vs VDB PROJECTS PVT LTD | MANISH SINGHAL(P), | 06-06-2022 | 30.05.2022 |
| | | | CS (COMM)-1506/2022 | STATE BANK OF INDIA VS. RAVI PRATAP SINGH | SHALINI UPADHYAY | 06-06-2022 | 31.05.2022 |
| | | | CS (COMM)-1507/2022 | VAMSOR ENTERPRISES VS. RAVI KUMAR KATHURIA | MANISH SINGHAL(P), | 07.06.2022 | 30.05.2022 |
| | | | CS (COMM)-1508/2022 | VAMSOR ENTERPRISES VS. VIKAS | MANISH SINGHAL(P), | 07.06.2022 | 30.05.2022 |
| | | | CS (COMM)-1532/2022 | ICICI BANK LIMITED VS. ANUBHAV SAXENA | BABBAR & ASSOCIATED | 08.06.2022 | 23.05.2022 |

| No. | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Date of Registration | Date of Payment of Court Fees |
|-----|-------|----------|---------------------|------------------------------------------------------------|---------------------------|----------------------|-------------------------------|
| | | | CS (COMM)-1531/2022 | LAXMI PUBLICATIONS PVT LTD V/S DINESH KANT CHAUDHARY | GAURAV KOCHHAR | 08.06.2022 | 19.03.2022 |
| | | | CS (COMM)-1534/2022 | ICICI BANK LIMITED VS. RAMESH KHATRI & ORS | CHETNA BHALLA | 08.06.2022 | 31.05.2022 |
| | | | CS (COMM)-1543/2022 | ICICI BANK LIMITED VS. ARUN @ ARUN PANDIT | DEEPAK KAUSHIK | 08.06.2022 | 02.06.2022 |
| | | | CS (COMM)-1548/2022 | ANUBHAV WADHWAN VS. MCD | SATYENDRA KUMAR SINGH(P), | 09.06.2022 | 02.06.2022 01.06.2022 |
| | | | CS (COMM)-1552/2022 | M/S ATHERMAL INDUSTRIES AG V/S ASSOCIATES ELECTRODES & ANR | V.K.PURI | 09.06.2022 | |
| | | | CS (COMM)-1550/2022 | ICICI BANK LIMITED VS. MOHIT KUMAR | CHETNA BHALLA | 09.06.2022 | 31.05.2022 |

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|-----|---------------------------------------------------------------|----------|---------------------|-------------------------------------------------------|--------------|----------------------|-------------------------------|
| | | | CS (COMM)-1553/2022 | GO CLICK E COMMERCE PVT LTD VS. I-ATTIRE & ORS | U.K.SINGHAL | 09.06.2022 | 01.06.2022 |
| | | | CS (COMM)-1567/2022 | M/S JOLO IN V/S M/S INDUSIND BANK LIMITED AND ORS | ANSHUMAN | 10.06.2022 | 08.06.2022 |
| | | | CS (COMM)-1568/2022 | ICICI BANK LIMITED VS. BALJIT | JOGINDER | 10.06.2022 | 08.06.2022 |
| | | | CS (COMM)-1569/2022 | M/S INTERNATIONAL VS DINESH MAHESHWARI | A H KHAN | 10.06.2022 | 08.10.2022 |
| 5 | SH. ASHWANI KUMAR SARPAL, DISTRICT JUDGE, COMMERCIAL COURT-05 | Central | CS COMM - 1396/22 | M/S SUPER FIREL P LTD V/S M/S SHANNON & SHANNON & ANR | SUNIL KR | 01.06.2022 | 27.05.2022 |
| | | | EX - 43/22 | M/S AARTI CONSTRUCTIONS V/S SR DEN ESTATE II, N.RLY | IN PERSON | 01.06.2022 | ON LINE |
| | | | OMP COMM - 75/22 | CHARANJEET KAUR V/S MAHINDRA & MAHINDRA FIN | ANJALI NEHRA | 01.06.2022 | 09.05.2022 |

| No. | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Date of Registration | Date of Payment of Court Fees |
|-----|-------|----------|-----------------|-----------------------------------------------------|------------------|----------------------|-------------------------------|
| | | | CS COMM 1410/22 | ICICI BANK LTD V/S MANI THILAKAN | SHALINDRA BABBAR | 02.06.2022 | 23.05.2022 |
| | | | CS COMM 1411/22 | TULLIO GINSI SRL V/S M/S VENDATA BUTTOMS | MD ZUNAID | 02.06.2022 | 24.05.2022 |
| | | | CS COMM 1412/22 | ICICI BANK LTD V/S PRADEEP CHAUHAN | SHALINDRA BABBAR | 02.06.2022 | 23.05.2022 |
| | | | CS COMM 1460/22 | ICICI BANK LTD V/S DEVINDER SINGH | MANISH DEWAN | 03.06.2022 | 04.05.2022 |
| | | | CS COMM 1461/22 | ICICI BANK LTD V/S LOKENDER ATTRI | MANISH DEWAN | 03.06.2022 | 03.05.2022 |
| | | | CS COMM 1462/22 | ICICI BANK LTD V/S HOSHIAR SINGH | MANISH DEWAN | 03.06.2022 | 03.05.2022 |
| | | | CS COMM 1463/22 | ICICI BANK LTD V/S HIMANSHU SEJWAL | NAZIA PRAVEEN | 03.06.2022 | 17.01.2022 |
| | | | CS COMM 1464/22 | SURYA ROSHNI LTD V/S TARUN KR | SHAIHAR TRIPATHI | 03.06.2022 | 28.05.2022 |
| | | | CS COMM 1476/22 | ICICI BANK LTD V/S KHALIQUEER RAHMAN | NAZIA PRAVEEN | 04.06.2022 | 11.02.2022 |
| | | | CS COMM 1477/22 | NEUTRAL NVOCC P LTD V/S FREIGHT CARE LOGITECH P LTD | AKSHAY KR | 04.06.2022 | 23.05.2022 |

| No. | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Date Registration | Date of Payment Court Fees | e- of |
|-----|-------|----------|---------------------------|-------------------------------------------------------|---------------------|----------------------|----------------------------------|----------|
| | | | CS COMM 1478/22 | ICICI BANK LTD V/S SHILU SINGH | C PRAKASH | 04.06.2022 | 25.05.2022 | |
| | | | OMP (I) COMM 317/22 | HOUSE OF FITNESS P LTD V/S M/S ELOLVE FITNESS | HARSIMRAN DUGGAL | 04.06.2022 | 02.06.2022 | |
| | | | EX - 46/22 | KOTAK MAHINDRA BANK V/S MOHD IMRAN | PANKAJ | 04.06.2022 | ON LINE | |
| | | | OMP (I) COMM 322/22 | TATA CAPITAL FIN V/S KHALSA CRANES | VARUN BEDI | 06.06.2022 | ON LINE | |
| | | | MISC DJ 375/22 | HARBHAJAN SINGH V/S KOTAK MAHINDRA PRIME LTD | KUSHAL KR | 06.06.2022 | 28.05.2022 | |
| | | | CS COMM 1491/22 | ICICI BANK LTD V/S KAURNESH KR SINGH | NAZIA PRAVEEN | 06.06.2022 | 02.02.2022 | |
| | | | CS COMM 1492/22 | PNB V/S PRAMODE NASKAR | SHALINI SHARMA | 06.06.2022 | 04.06.2022 | |
| | | | CS COMM 1523/22 | ICICI BANK LTD V/S SUMIT PARTAP | C PRAKASH | 07.06.2022 | 27.05.2022 | |
| | | | CS COMM 1524/22 | M K AUTO CLUTCH CO V/S ASHOK KR | SANCHAY MCHROTRA | 07.06.2022 | 31.05.2022 | |
| | | | EX COMM 50/22 | ICICI BANK LTD V/S AJAY KR | CHARANJEET SINGH | 07.06.2022 | ON LINE | |

| No. | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Date Registration | Date of Payment of Court Fees | e- |
|-----|-------|----------|---------------------|------------------------------------------------------------------|----------------------|----------------------|----------------------------------------|----|
| | | | 1546/22 | COOPER PHARMA LTD V/S L A RENON HEALTH CARE P LTD | DAVESH VASHISTHA | 08.06.2022 | 06.06.2022 | |
| | | | 388/22 | ICICI BANK LTD V/S ANUJ KR | HEMANT GUPTA | 09.06.2022 | ON LINE | |
| | | | 1554/22 | SBI V/S DHARAMPAL SINGH | GAURAV | 09.06.2022 | ON LINE | |
| | | | OMP COMM - 84/22 | KULDEEP GOEL V/S M2K ENTERTAINMENT P LTD | BHARAT GUPTA | 09.06.2022 | 28.05.2022 | |
| | | | 1555/22 | A K FOOD INGREDIENTS V/S OTIK HOTELS & RESOTRS P LTD | SACHIN KR JAIN | 10.06.2022 | 08.06.2022 | |
| | | | 1556/22 | ICICI BANK LTD V/S ASHOK KR | CHETNA BHALLA | 10.06.2022 | ON LINE | |
| | | | 1557/22 | ICICI BANK LTD V/S HEERA LAL | CHETNA BHALLA | 10.06.2022 | ON LINE | |
| | | | 1558/22 | M S RUKMANI POLYMER P LTD V/S M S ENN TEE INTERNATIONAL | S C SINGHAL | 10.06.2022 | 30.05.2022 | |
| | | | 1559/22 | WRANGLER APPAREL CORP V/S PRAVEEN | SHARVAN KR BANSAL | 10.06.2022 | 08.06.2022 | |
| | | | EX COMM 54/22 | M/S PANKAJ ENTERPRISES V/S TRINETRA ALUMINIUM ALLOY | DHEERAJ GUPTA | 10.06.2022 | ON LINE | |

| No. | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Date Registration | Date of Payment of Court Fees | e- |
|-----|------------------------------------------------------------|----------|---------------------|------------------------------------------------|----------------|----------------------|----------------------------------------|----|
| 6 | SH. PARAMJIT SINGH, DISTRICT JUDGE(COMMERCIAL)-06, CENTRAL | Central | | | | | | |
| | | | 1387/2022 | icici bank vs rajeev gandhi | deepak kaushik | 01-06-2022 | 19-05-2022 | |
| | | | 1388/2022 | canara bank vs kamlesh kumar | wandana bhatia | 01-06-2022 | 18-05-2022 | |
| | | | 74/2022 | amandeep singh vs kotak mahindra bank | usha yadav | 01-06-2022 | | |
| | | | OMP (Comm) 76/2020 | Vibha Tyagi Vs Kotak Mahindra | Sachin Jain | 01.06.2022 | | |
| | | | CS(Comm) 1395/2022 | Hemant Gupta Vs union Bank of India | Payal Gupta | 01-06.2022 | | |
| | | | CS (Comm) 1394/22 | ICICI Bank Vs Krishana Kumar | Chetna Bhalla | 01-06-2022 | 19-05-2022 | |
| | | | CS (Comm) 1393/22 | ICICI Bank Vs Abhimanyu | Chetna Bhalla | 01-06-2022 | 13-05-2022 | |
| | | | CS (Comm) 1392/2022 | icici bank vs Pawan Nagar | Chetna Bhalla | 01-06-2022 | 13-05-2022 | |
| | | | CS (Comm) 1389/2022 | icici bank vs PAWAN NAGAR | Chetna Bhalla | 01-06-2022 | 13-05-2022 | |
| | | | CS(COMM) 1402/2022 | Thandi Ram Jai Naraiyan Vs M/s Samarth Trading | Rahul | 01-06-2022 | 24-11-2020 | |

| No. | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Date of Registration | Date of Payment of Court Fees |
|-----|-------|----------|--------------------|-----------------------------------------------------|-----------------------|----------------------|-------------------------------|
| | | | CS(COMM)1401/2022 | M/S Selina Publishers Pvt. Ltd. Vs Santosh Agencies | Kumar Khurana | 01-06-2022 | 31.05.2022 |
| | | | CS (Comm)1400/2022 | Mukesh Bansal Vs Department of family welfare | Durgesh Gupta | 01-06-2022 | |
| | | | CS(Comm)1399/2022 | Suraj Prakash Vs NDMC | satyendra kumar singh | 01-06-2022 | 11.05.2022 |
| | | | OMP(COMM)177/2022 | JASWANT KUMAR SWAMI Vs Neo Growth | Prince Kumar | 02.06.2022 | |
| | | | CS(COMM)1443/2022 | ICICI BANK VS SHIVENDRA KUKRETY | C. PARKASH | 02-06-2022 | 05.05.2022 |
| | | | CS(COMM)1442/2022 | ICICI BANK VS TAUHEED SHAKIR | C. PARKASH | 02-06-2022 | 12.05.2022 |
| | | | CS(COMM)1441/2022 | ICICI BANK VS ARUNDEEP SINGH | C. PARKASH | 02-06-2022 | 20.05.2022 |
| | | | 1439/2022 | icici bank vs amit kumar dwivedi | juris consultus | 02-06-2022 | 12-05-2022 |
| | | | 1438/2022 | icici bank vs manoj verma | juris consultus | 02-06-2022 | 12-05-2022 |
| | | | 1437/2022 | icici bank vs praveen kumar | juris consultus | 02-06-2022 | 12-05-2022 |

| No. | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Date Registration | Date of Payment Court Fees | e- |
|-----|-------|----------|---------------------------|---------------------------------------------------|-------------------------|----------------------|----------------------------------|----|
| | | | 1440/2022 | icici bank vs jitender arora | juris consultus | 02-06-2022 | 12-05-2022 | |
| | | | 1436/2022 | avantika enterprises vs absolute electrovision | | 02-06-2022 | 23-05-2022 | |
| | | | CS(Comm) 1455/2022 | ICICI Bank Vs Tania Kalra | C. PARKASH | 03.06.2022 | 14.05.2022 | |
| | | | CS(Comm) 1452/2022 | ICICI BANK VS DEEPAK LAL | C. PARKASH | 03.06.2022 | 14.05.2022 | |
| | | | CS(Comm) 1457/2022 | ICICI BANK VS VAZIR KHAN | C. PARKASH | 03.06.2022 | 14.05.2022 | |
| | | | CS (COMM)145 6/2022 | ICICI BANK VS PUNEET BANATI | C. PARKASH | 03.06.2022 | 20.05.2022 | |
| | | | CS(COMM)1 458/2022 | ICICI BANK VS RAVI KUMAR CHAUHAN | C. PARKASH | 03.06.2022 | 14.05.2022 | |
| | | | CS(COMM) 1459/2022 | ICICI BANK VS VED PRAKASH | C. PARKASH | 03.06.2022 | 20.05.2022 | |
| | | | CS(COMM) 1471/2022 | SURAJ PRAKASH VS MCD | SATENDRA KUMAR SINGH | 03.06.2022 | 11.05.2022 | |
| | | | CS(COMM)1 470/2022 | ICICI BANK VS KR AGENCIES | DHRUV JOSHI | 03.06.2022 | 24.05.2022 | |

| No. | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Date Registration | Date of Payment Court Fees | e- |
|-----|-------|----------|-----------------------|-------------------------------------------------|------------------------|----------------------|----------------------------------|----|
| | | | CS(COMM)1 472/2022 | ICICI BANK VS HARGUN SINGH | RAJIV SAGAR | 03.06.2022 | 26.05.2022 | |
| | | | CS(COMM)1 501/2022 | ROOP KAMAL VS SMS INTERNATIONAL BEVERAGES | KSHITIZ Ahlawat | 06.06.2022 | 24.02.2022 & 02.06.2022 | |
| | | | CS(COMM) 1505/2022 | ICICI BANK VS ANIL KUMAR | RAJIV SAGAR | 06.06.2022 | 10.02.2022 | |
| | | | 1504/2022 | m/s r and b garments vs m/s mastana fashion | atul kumar sharma | 06-06-2022 | 30-05-2022 | |
| | | | 1505/2022 | icici bank Vs Anil kumar singhal | | | | |
| | | | 1509/2022 | icici bank vs kailash chand | C. PARKASH | 07-06-2022 | 26-05-2022 | |
| | | | 1516/2022 | adidas ag vs ashok kumar | pramod kumar singh | 07-06-2022 | 31-05-2022 | |
| | | | 1518/2022 | icici vs meenu khanna | Babbar associates & | 07-06-2022 | 20-05-2022 | |
| | | | 1519/2022 | icici bank vs raudas | Babbar associates & | 07-06-2022 | 20-05-2022 | |
| | | | CS(COMM)1 520/2022 | Pushkar & Company vs Ketan Aggarwal | Gourav Gupta | 07.06.2022 | 30.05.2022 | |

| No. | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Date of Registration | Date of Payment of Court Fees |
|-----|------------------------------------------------------------------|-------------|--------------------|----------------------------------------------|---------------------|----------------------|-------------------------------|
| | | | CS(Comm) 1529/2022 | Sandeep Gupta Vs Haldiram Bhujawala | Ashtosh Gupta | 07.06.2022 | 25.05.2022 |
| | | | CS(Comm) 1533/2022 | Anurag Garg Vs Surya Irrigation | | 08.06.2022 | 30.05.2022 |
| | | | CS(Comm) 1538/2022 | Vamsor Enterprises Vs Turan | Manish Singhal | 08.06.2022 | 30.05.2022 |
| | | | CS(Comm) 1539/2022 | ICICI BANK VS NARESH KUMAR | Hemant Gupta | 08.06.2022 | 13.05.2022 |
| | | | CS(Comm) 1541/2022 | icici bank vs Md. Aftab | Hemant Gupta | 08.06.2022 | 13.05.2022 |
| | | | CS(Comm) 1547/2022 | Prampreet Singh Anand Vs Union Bank of India | Lovekesh Aggarwal | 08.06.2022 | 31.05.2022 |
| | | | CS(Comm) 1549/2022 | ICICI Bank Vs Md. Nadeem | Satish Kumar | 09.06.2022 | 03.05.2022 |
| | | | CS(Comm) 1551/2022 | ICICI Bank Vs Mansoor Ali | BABBAR & ASSOCIATES | 09.06.2022 | 24.05.2022 |
| 7 | SH. DINESH BHATTI, DJ (COMMERCIAL COURT)-01 | West | | | | | |
| 8 | MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02 | West | | | | | |

| No. | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Date of Registration | Date of Payment of Court Fees |
|-----|------------------------------------------------------|-----------|---------------------|-------------------------------------------------------------|----------------------|----------------------|-------------------------------|
| 9 | MS. SNEHI MANN, DISTRICT JUDGE (COMMERCIAL COURT)-01 | NEW DELHI | | | | | |
| | | | CS (COMM.)/516/2022 | HINDUSTAN MEDIA VENTURES LTD Vs AH WHEELER AND CO PVT LTD | PUNEET BAJAJ | 02.06.2022 | 19.05.2022 |
| | | | CS (COMM.)/515/2022 | SHADOWFAX TECHNOLOGIES PVT.LTD Vs MONICA ARORA | VIDUR SIKKA | 02.06.2022 | 13.05.2022 |
| | | | OMP (COMM.)/94/2022 | MR. DAVID Vs M/S KOTAK SECURITIES LTD | KAMLESH KUMAR | 03.06.2022 | 12.05.2022 |
| | | | OMP (COMM.)/95/2022 | NITIN RAVINDRA KHAMKAR Vs M/S HINDUSTAN AERONAUTICS LIMITED | ZULFIKAR ALI P.S.(P) | 03.06.2022 | 26.05.2022 |
| | | | CS (COMM.)/519/2022 | COMPUTER JUNCTION PVT LTD Vs FLEXI INFOTECH PVT LTD | AJAY KUMAR CHOPRA | 03.06.2022 | 30.05.2022 |

| No. | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Date of Registration | Date of Payment of Court Fees | e- |
|-----|-------|----------|---------------------|-----------------------------------------------------------------------|--------------------------|----------------------|-------------------------------|----|
| | | | CS (COMM.)/520/2022 | M/S AWP ASSISTANCE INDIA PRIVATE LIMITED Vs VOLER CAR PRIVATE LIMITED | VIKRANT NARAYAN VASUDEVA | 03.06.2022 | 25.05.2022 | |
| | | | CS (COMM.)/528/2022 | M/S SHARDA MA ENTERPRISES PVT LTD Vs M/S GROVER FUELS PRIVATE LIMITED | KUMAR VIKRAM | 06.06.2022 | 23.05.2022 | |
| | | | CS (COMM.)/526/2022 | MCCAIN FOODS INDIA PRIVATE LIMITED Vs SUMIT KOHLI | June ANK MAHENDRU | 06.06.2022 | 28.05.2022 | |
| | | | CS (COMM.)/527/2022 | M/S AWP ASSISTANCE INDIA PRIVATE LIMITED Vs UMAK EDUCATIONAL TRUST | VIKRANT NARAYAN VASUDEVA | 06.06.2022 | 28.05.2022 | |
| | | | OMP (COMM.)/96/2022 | ORIENTAL INSURANCE CO. LTD. Vs M/S SAMARA INDIA PVT LTD | AMIT GAUR | 07.06.2022 | 24.05.2022 | |

| No. | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Date Registration | Date of Payment Court Fees | e- of |
|-----|-------|----------|----------------------------|------------------------------------------------------------------------|---------------------|----------------------|----------------------------------|----------|
| | | | CS (COMM.)/53 7/2022 | AJAY KUMAR JAIN Vs UNIMONI GLOBAL BUSINESS SERVICES PVT. LTD. | MANOJ GUPTA | 07.06.2022 | 04.06.2022 | |
| | | | CS (COMM.)/53 6/2022 | HOUSING DEVELOPEMENT FINANCE CORP LTD Vs MR. ANIL PANDEY | MANDIRA MITRA | 07.06.2022 | 25.05.2022 | |
| | | | CS (COMM.)/53 8/2022 | PUNJAB NATIONAL BANK Vs YASH SURI | SURESH KUMAR VIJ | 07.06.2022 | 27.05.2022 | |
| | | | CS (COMM.)/54 1/2022 | PNB HOUSING FINANCE LTD Vs MRS HARMINDER KAUR | HITESH KUMAR | 08.06.2022 | 15.01.2021 | |
| | | | CS (COMM.)/54 2/2022 | PNB HOUSING FINANCE LTD Vs MR ANIL KUMAR | HITESH KUMAR | 08.06.2022 | 15.01.2021 | |

| No. | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Date of Registration | Date of Payment of Court Fees | e- |
|-----|-------|----------|----------------------------|---------------------------------------------------------------------------------|---------------------|-------------------------|-------------------------------------|----|
| | | | CS (COMM.)/54 3/2022 | PNB HOUSING FINANCE LTD Vs MRS RENU VOHRA | HITESH KUMAR | 08.06.2022 | 15.01.2021 | |
| | | | CS (COMM.)/54 4/2022 | PNB HOUSING FINANCE LTD Vs MR ANUJ BAHRI MALHOTRA | HITESH KUMAR | 08.06.2022 | 15.01.2021 | |
| | | | CS (COMM.)/54 6/2022 | YOKOHAMA INDIA PVT LTD Vs SHRI MANGALAM ENTERPRISES AND ORS | MUSKAN GUPTA | 08.06.2022 | 30.05.2022 | |
| | | | CS (COMM.)/54 7/2022 | INTERGLOBE TECHNOLOGY QUOTIENT PVT LTD Vs ANTILOG VACATIONS PVT LTD | SRADHA BANSOD | 08.06.2022 | 06.06.2022 | |
| | | | CS (COMM.)/55 0/2022 | M/S. ELETE BIOTECH PVT. LTD. Vs NESTIVA HOSPITAL | NEERAJ KUMAR JHA | 08.06.2022 | 06.06.2022 | |

| No. | Court | District | Case No. | Petitioner Name Vs Respondent Name | Advocate | Date of Registration | Date of Payment of Court Fees | e- |
|-----|-------|----------|---------------------|------------------------------------------------------------------------------------------------------|----------------------|----------------------|-------------------------------|----|
| | | | CS (COMM.)/551/2022 | CANARA BANK Vs RAJ KHANDAN | RAJIV RANJAN DWIVEDI | 08.06.2022 | 20.04.2022 | |
| | | | CS (COMM.)/545/2022 | STATE BANK OF INDIA Vs SHIVANGI AGGARWAL | RUCHI KHURANA | 08.06.2022 | 17.05.2022 | |
| | | | CS (COMM.)/548/2022 | AIWA CONSUMER PRODUCTS LLP THROUGH AR UMA SHANKAR Vs M/S JAGDAMBA TRADING CO. PROP SANJIV KUMAR GOEL | ROHIT KUMAR | 08.06.2022 | 30.05.2022 | |
| | | | CS (COMM.)/549/2022 | AIWA CONSUMER PRODUCTS LLP THROUGH AR UMA SHANKAR Vs M/S LUXMI SALES PROP SANTOSH KUMAR | ROHIT KUMAR | 08.06.2022 | 30.05.2022 | |
| | | | OMP (COMM.)/99/2022 | JUBILANT FOOD WORKS LIMITED Vs MR ASHWIN SETHI | GYANESH BHARDWAJ | 09.06.2022 | 30.05.2022 | |

| No. | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Date of Registration | Date of Payment of Court Fees |
|-----|-------|----------|---------------------|-------------------------------------------------------------------------------------|---------------------|----------------------|-------------------------------|
| | | | CS (COMM.)/558/2022 | CANARA BANK Vs M/S PRAMOD ENTERPRISES | ANKUR AGARWAL | 09.06.2022 | 03.06.2022 |
| | | | CS (COMM.)/562/2022 | M/S WHIRLPOOL OF INDIA LTD. Vs GAZTRON ENGINEERING PVT LTD | ILA SHEEL | 09.06.2022 | 30.05.2022 |
| | | | CS (COMM.)/564/2022 | YADAV EXHIBITORS PRIVATE LIMITED Vs ORIENTAL INSURANCE CO. LTD. | SAYED HASAN MUJTABA | 09.06.2022 | 01.06.2022 |
| | | | CS (COMM.)/566/2022 | WRAPWELL PACKAGING PVT LTD Vs BAHRI AGRO THROUGH PROPRIETOR MR NARENDER SINGH BAHRI | MONIS FARIDI | 09.06.2022 | 01.06.2022 |
| | | | CS (COMM.)/559/2022 | UNION BANK OF INDIA Vs SH. KISHAN SUJI | PRIYA RANJAN | 09.06.2022 | 21.05.2022 |

| No. | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Date of Registration | Date of Payment of Court Fees |
|-----|-------|----------|---------------------|-------------------------------------------------------------------------------------------------------------|--------------------|----------------------|-------------------------------|
| | | | CS (COMM.)/560/2022 | UNION BANK OF INDIA Vs M/S. SINGH TOUR AND TRAVELS | PRIYA RANJAN | 09.06.2022 | 21.05.2022 |
| | | | CS (COMM.)/561/2022 | UNION BANK OF INDIA Vs GURUPRASAD | PRIYA RANJAN | 09.06.2022 | 21.05.2022 |
| | | | CS (COMM.)/577/2022 | ANTRIKSH BHAWAN FLAT OWNERS AND OCCUPANTS WELFARE SOCIETY REGD. Vs ROOFTOP HOTELS AND RESTAURANTS PVT. LTD. | DEEPAK VUTTSYA | 10.06.2022 | 06.06.2022 |
| | | | CS (COMM.)/579/2022 | PUMA SE Vs ASHOK KUMAR TRADING AS KDB DEALS | SHASHI PRATAP OJHA | 10.06.2022 | 07.06.2022 |
| | | | CS (COMM.)/580/2022 | HUDA BEAUTY LIMITED Vs S S ENTERPRISES | SHRAVAN BANSAL | 10.06.2022 | 09.06.2022 |

| No. | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Date of Registration | Date of Payment of Court Fees |
|-----|---------------------------------------------------------------|-----------|------------------------|-----------------------------------------------------------|----------------------|----------------------|-------------------------------|
| | | | CS (COMM.)/578/2022 | ANAND GLASS WORKS Vs SAILKOT SHOP | SURENDRA SINGH | 10.06.2022 | 21.01.2022 |
| 10 | SH. GURVINDER PAL SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-02 | NEW DELHI | OMP (I) COMM 84 / 2022 | CHONAS FOOD SERVICES VS. THE INDIA ISLAMIC CULTURE CENTRE | SH. TARUN KHANNA | 01.06.2022 | 13.05.2022 |
| | | | CS-COMM 517 / 2022 | H T MEDIA VS. ANSHU WHEELER AND CO. | SH. PUNEET BAJAJ | 02.06.2022 | 19.05.2022 |
| | | | OMP (I) COMM 91 / 2022 | INDUSIND BANK LTD. VS. ANSHU TOUR AND TRAVELS | SH. AMITABH SINGH | 02.06.2022 | 04.04.2022 |
| | | | OMP (I) COMM 90 / 2022 | INDUSIND BANK LTD. VS. RAJEEV ARORA | SH. AMITABH SINGH | 02.06.2022 | 09.05.2022 |
| | | | CS-COMM 530 / 2022 | ECOM EXPRESS LTD. VS. DATAWIND INNOVATIONS P. LTD | SH. ASHISH VIRMANI | 06.06.2022 | 14.05.2022 |
| | | | CS-COMM 531 / 2022 | SUKHBIR SINGH RANDHAWA VS. MANJIT SINGH RANDHAWA | SH. PAWAN KR. MITTAL | 06.06.2022 | 08.04.2022 |

| No. | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Date of Registration | Date of Payment of Court Fees |
|-----|-------|----------|------------------------|--------------------------------------------------------|------------------------|----------------------|-------------------------------|
| | | | CS-COMM 535 / 2022 | SATWANT TANKS AND VESSELS VS. JKRT TECHNO ENGINEERS | SH. HARSH GUPTA | 06.06.2022 | 30.05.2022 |
| | | | CS-COMM 534 / 2022 | SIDDHARTH SHARMA VS. VIMAL KUMAR MANCHANDA | SH. ABHISHEK GOYAL | 06.06.2022 | 26.05.2022 |
| | | | CS-COMM 532 / 2022 | MARTBAAN VS. PARIS FOODS AND CHEMICAL | MS. STUTI WASON | 06.06.2022 | 18.05.2022 |
| | | | CS-COMM 533 / 2022 | JAGJIVAN ASHRAM TRUST VS. NEW MODEL IMPEX PVT. LTD. | MS. ABHA SHARMA | 06.06.2022 | 28.05.2022 |
| | | | CS-COMM 539 / 2022 | POOJA SINGHAL VS. AL NAFEES PROTIEN P. LTD. | SH. DALIP KR. AGARWAL | 07.06.2022 | 22.04.2022 |
| | | | CS-COMM 540 / 2022 | PAHARPUR COOLING TOWERS VS. AMBIENCE AIRTECH PVT. LTD. | SH. ATANU SAIKA | 07.06.2022 | 30.03.2022 |
| | | | OMP (I) COMM 93 / 2022 | RAILTRANZ CONSULTANCY P. LTD. VS. GOPAL ANSAL | SH. SUSHANT KR. SARKAR | 07.06.2022 | 03.06.2022 |

| No. | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Date of Registration | Date of Payment of Court Fees |
|-----|-------|----------|--------------------|--------------------------------------------------|-------------------|----------------------|-------------------------------|
| | | | CS-COMM 557 / 2022 | PNB VS. ARJUN KISHORE | SH. DINESH SHARMA | 08.06.2022 | 03.06.2022 |
| | | | CS-COMM 552 / 2022 | AIWA CONSUMER PRODUCTS LLP VS. G R D ELECTRONICS | SH. ROHIT KUMAR | 08.06.2022 | 30.05.2022 |
| | | | CS-COMM 554 / 2022 | AIWA CONSUMER PRODUCTS LLP VS. S S ENTERPRISES | SH. ROHIT KUMAR | 08.06.2022 | 19.05.2022 |
| | | | CS-COMM 553 / 2022 | SBI VS. SNEH LATA | MS. RUCHI KHURANA | 08.06.2022 | 17.05.2022 |
| | | | CS-COMM 556 / 2022 | PNB HOUSING FINANCE VS. RUBY KHANNA | MR. HITESH KUMAR | 08.06.2022 | 15.01.2021 |
| | | | CS-COMM 555 / 2022 | PNB HOUSING FINANCE VS. MS MEENAKSHI SHARMA | MR. HITESH KUMAR | 08.06.2022 | 15.01.2021 |
| | | | CS-COMM 574 / 2022 | SHREY JAIN VS. BISTRO HOSPITALITY PVT. LTD. | MR. AKSHAY KUMAR | 09.06.2022 | 30.05.2022 |

| No. | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Date of Registration | Date of Payment of Court Fees |
|-----|-------------------------------------------------------|-----------|-----------------------|------------------------------------------------------------------------------|--------------------|----------------------|-------------------------------|
| | | | CS-COMM 576 / 2022 | PNB INDIANOMICS VENTURES VS. | MR. SHARMA AJAY | 09.06.2022 | 28.05.2022 |
| | | | CS-COMM 575 / 2022 | KALPANA KHANDELWAL NIKI INFOTECH VS. | MR. JAGMOHAN KALIA | 09.06.2022 | 06.06.2022 |
| | | | OMP-COMM - 100 / 2022 | SHEKHAR SINGH VS. KOTAK MAHINDRA BANK LTD. | MR. RAHUL KUMAR | 09.06.2022 | 27.05.2022 |
| | | | CS-COMM 523 / 2022 | UNION BANK OF INDIA VS. KANHAIYA GARGMENTS | MS. RANJAN PRIYA | 09.06.2022 | 21.05.2022 |
| | | | CS-COMM 572 / 2022 | UNION BANK OF INDIA VS. YASHI PRINTERS | MS. RANJAN PRIYA | 09.06.2022 | 21.05.2022 |
| 11 | SH. SANJIV JAIN, DISTRICT JUDGE (COMMERCIAL COURT)-03 | NEW DELHI | CS (COMM)/506/2022 | PUNJAB NATIONAL BANK Vs M/S ARISE COLLECTION | MAHEE ARORA(P), | 01-06-2022 | 18-05-2022 |
| | | | OMP (COMM)/90/2022 | MUNICIPAL CORPORATION OF DELHI Vs SAHIL CHOPRA | Kunal Mimani(P), | 01-06-2022 | 26-05-2022 |
| | | | OMP (COMM)/91/2022 | M/S UNITED DRILLING TOOLS LIMITED Vs M/S OIL AND NATURAL GAS CORPORATION LTD | RAJESH BANATI(P), | 02-06-2022 | 26-05-2022 |

| No. | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Date of Registration | Date of Payment of Court Fees | e- |
|-----|-------|----------|--------------------|------------------------------------------------------------------------------------------|------------------------|----------------------|-------------------------------|----|
| | | | CS (COMM)/511/2022 | M/S JALAXMI ENTERPRISES PVT LTD Vs VIPIN ANANDSOLE PROPRIETOR OF M/S NEW TECH ELECTRONIC | Himanshu Dhawan(P), | 02-06-2022 | 24-12-2021 | |
| | | | CS (COMM)/510/2022 | PUNJAB NATIONAL BANK Vs M/S MEKAL INDUSTRIES | MAHEE ARORA(P), | 02-06-2022 | 18-05-2022 | |
| | | | CS (COMM)/521/2022 | ALL WAYS LOGISTICS INDIA PVT LTD Vs SATISH KUMAR | AKSHAY KUMAR(P), | 03-06-2022 | 23-05-2022 | |
| | | | CS (COMM)/522/2022 | COMPUTER JUNCTION PVT LTD Vs CAMILA CONSULTANT INDIA PVT LTD | AJAY KUMAR CHOPRA(P), | 03-06-2022 | 27-05-2022 | |
| | | | CS (COMM)/524/2022 | HT MEDIA LIMITED Vs ASSOCIATED ADVERTISING PRIVATE LIMITED | ABHINAY GUPTA(P), | 04-06-2022 | 20-05-2022 | |
| | | | CS (COMM)/563/2022 | CANARA BANK Vs MRS SUDHA SINGH | NAIYER MATEEN(P), | 09-06-2022 | 31-05-2022 | |
| | | | CS (COMM)/569/2022 | UNION BANK OF INDIA Vs SH SANDEEP KUMAR SAINI | PRIYA RANJAN(P), | 09-06-2022 | 21-05-2022 | |
| | | | CS (COMM)/570/2022 | UNION BANK OF INDIA Vs M/S NIRMAL AND COMPANY | PRIYA RANJAN(P), | 09-06-2022 | 21-05-2022 | |
| | | | CS (COMM)/571/2022 | UNION BANK OF INDIA Vs SH NIRMAL SINGH | PRIYA RANJAN(P), | 09-06-2022 | 21-05-2022 | |
| | | | CS (COMM)/565/2022 | PUMA SE Vs ASHOK KUMAR | Shashi Pratap Ojha(P), | 09-06-2022 | 31-05-2022 | |

| No. | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Date of Registration | Date of Payment of Court Fees |
|-----|--------------------------------------------------------------|----------|---------------------|--------------------------------------------------------------------------------|-------------------------|----------------------|-------------------------------|
| | | | CS (COMM)/567/2022 | PUMA SE Vs ASHOK KUMAR | Shashi Pratap Ojha(P), | 09-06-2022 | 31-05-2022 |
| | | | CS (COMM)/568/2022 | M/S JAIPRAKASH ASSOCIATES LIMITED Vs M/S ORION AUTOMOBILES PVT LTD | RAJIV BAKSHI(P), | 09-06-2022 | 24-05-2022 |
| | | | OMP (COMM)/98/2022 | RAM KISHAN AGGARWAL Vs RAM CHANDER AGGARWAL | RAJIV THUKRAL(P), | 09-06-2022 | 05-06-2022 |
| | | | OMP (COMM)/101/2022 | SOMA ENTERPRISE LIMITED Vs ENVIRO GEOSYNTHETICS PVT LTD | VIJAY KUMAR KAUNDAL(P), | 10-06-2022 | 03-06-2022 |
| | | | CS (COMM)/581/2022 | PUMA SE Vs ASHOK KUMAR | Shashi Pratap Ojha(P), | 10-06-2022 | 02-06-2022 |
| | | | CS (COMM)/582/2022 | UNION BANK OF INDIA Vs M/S FRIENDBRIDGE TECHNOLOGY PVT LTD | RAMAN KUMAR SINGH(P), | 10-06-2022 | 27-04-2022 |
| 12 | SH. PREM KUMAR BHARTWAL DISTRICT JUDGE (COMMERCIAL COURT)-01 | SOUTH | | | | | |
| 13 | SH. VINAY KUMAR KHANNA, DISTRICT JUDGE (COMMERCIAL COURT)-03 | SOUTH | CS (COMM.)366/22 | SIEMENS INDUSTRY SOFTWARE INC. AND ANR. VS MR. SACHIN NARAYAN BUDHALE AND ORS. | AARSHIA BEHL | 06.06.2022 | 31.05.2022 |
| | | | CS (COMM.)367/22 | SIEMENS INDUSTRY SOFTWARE INC. AND ANR. VS AKASH DEEP AGARWAL AND ORS. | AARSHIA BEHL | 06.06.2022 | 24.05.2022 |

| No. | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Date of Registration | Date of Payment of Court Fees |
|-----|---------------------------------------------------------|------------|-------------------|------------------------------------------------------------------------------|----------------------|----------------------|-------------------------------|
| | | | CS (COMM.)381/22 | M/S. VINI COSMETICS PVT. LTD. VS ASHOK KUMAR (JOHN DOE) AND ANR. | ANIL KUMAR SAHU | 09.06.2022 | 08.06.2022 |
| 14 | SH. UMED SINGH, DISTRICT JUDGE (COMMERCIAL)-01 | SOUTH-EAST | | | | | |
| 15 | MS. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-02 | SOUTH-EAST | CS (COMM)/55/2022 | CUSHMAN AND WAKEFIELD INDIA PVT LTD Vs NELLORE INTERNATIONAL AIRPORT PVT LTD | SH. SANDEEP PHOGAT | 01-06-2022 | 20.05.2022 |
| | | | CS (COMM)/55/2022 | HARSH INTERNATIONAL Vs COZY TOUCH POLY FOAMS INDIA PRIVATE LIMITED | SH. ANKUR SINGHAL | 02-06-2022 | 24.05.2022 |
| | | | CS (COMM)/56/2022 | M/S MODI INFOSOL PVT LTD Vs M/S ARCHITECT VISTAS AND ASSOCIATE AND ORS | SH. ANKIT GUPTA | 02-06-2022 | 10.05.2022 |
| | | | CS (COMM)/55/2022 | INDIAN OVERSEAS BANK Vs MAYANK ENTERPRISES | SH. R.K.SINHA | 02-06-2022 | 13.04.2022 |
| | | | CS (COMM)/55/2022 | M/S INDIAN COMPRESSORS LTD Vs HINDUSTAN PETROLEUM COPROPORATION LTD | SH. RAJMANGAL KUMAR | 02-06-2022 | 30.05.2022 |
| | | | CS (COMM)/56/2022 | UNION OF INDIA Vs MS DIP AND DEE CONSULTANTS PVT LTD | SH. RUPAK SRIVASTAVA | 02-06-2022 | 02.05.2022 |
| | | | CS (COMM)/56/2022 | SHRUTI RAM KOCHHAR Vs INDIA TOURISM DEVELOPMENT CORPORATION LTD | SH. SIDHARTH JOSHI | 02-06-2022 | 29.03.2022 |

| No. | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Date of Registration | Date of Payment of Court Fees |
|-----|-------|----------|--------------------|-------------------------------------------------------------------------------------------------------------|------------------------|----------------------|-------------------------------|
| | | | CS (COMM)/568/2022 | MS CHAWLA AND COMPANY THROUGH PROP DAMAN PREET SINGH CHAWLA Vs MS JATIN ENTERPRISES THROUGH PROP BENHUMAGGO | SH. SANJOG SINGH | 03-06-2022 | 23.05.2022 |
| | | | CS (COMM)/569/2022 | M/S SIGNATURE LINKERS PVT LTD Vs M/S REAL DREAMS VACATIONS | SHRIBALLABH SHARAN | 03-06-2022 | 21.05.2022 |
| | | | CS (COMM)/567/2022 | COMPANY THROUGH PROP DAMANPREET SINGH CHAWLA Vs M/S ANSHIKA FASHION THROUGH PROPRIETOR ARUN | SH. SANJOG SINGH | 03-06-2022 | 23.05.2022 |
| | | | CS (COMM)/571/2022 | UNION BANK OF INDIA Vs MR HARI OM SETHI | SH. SUBODH KUMAR SINGH | 04-06-2022 | 13.05.2022 |
| | | | CS (COMM)/572/2022 | UNION BANK OF INDIA Vs M/S SISODIA ENTERPRISES | SH. SUBODH KUMAR SINGH | 04-06-2022 | 13.05.2022 |
| | | | CS (COMM)/570/2022 | ROHAN ENTERPRISE Vs M/S VALEDA HERBAL PVT LTD | SH. RAKESH TALWAR | 04-06-2022 | 24.05.2022 |
| | | | CS (COMM)/582/2022 | INTER FOTO INDIA PRIVATE LIMITED Vs 4 GENIUS MINDS PRIVATE LIMITED | SH. SAMEER JAIN | 06-06-2022 | 26.11.2021 |
| | | | CS (COMM)/581/2022 | OM CONSTRUCTION COMPANY Vs M/S CHVEDRAM CHARITABLE TRUST | SH. JATIN SHARDA | 06-06-2022 | 02.06.2022 |
| | | | CS (COMM)/592/2022 | DE KEPLER CONSULTANTS OPC PRIVATE LIMITED Vs FURNACE FABRICA INDIA LTD | SH. VIJAY LAXMI JHA | 07-06-2022 | 01.06.2022 |
| | | | CS (COMM)/595/2022 | YOKOHAMA INDIA PVT LTD Vs SETHI ENTERPRISES THROUGH PREETPAL SINGH | M&M PARTNERS | 07-06-2022 | 27.05.2022 |

| No. | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Date of Registration | Date of Payment of Court Fees |
|-----|-------|----------|---------------------------|-----------------------------------------------------------------------------------------|--------------------------|-------------------------|----------------------------------------|
| | | | CS (COMM)/59 3/2022 | STATE BANK OF INDIA Vs MOHD SAQUIB KHAN@MOHDSAQIB KHAN | SH. VARUN CHANDOK | 07-06-2022 | 01.06.2022 |
| | | | CS (COMM)/59 4/2022 | STATE BANK OF INDIA Vs VIKAS GUPTA SOLE PROPRIETOR OF M/S LAXMI TELECOM | SH. VARUN CHANDOK | 07-06-2022 | 03.06.2022 |
| | | | CS (COMM)/59 1/2022 | M/S AEROCRUZ LOGISTICS PVT LTD Vs M/S SURAJ STONE | SH. ABHINAV GARG | 07-06-2022 | 14.05.2022 |
| | | | CS (COMM)/60 5/2022 | M/S MAXPOSURE MEDIA GROUP P LTD Vs M/S MULTI MEDIA INFORMATICS P LTD | SH. NARESH GUPTA | 08-06-2022 | 29.04.2022 |
| | | | CS (COMM)/60 3/2022 | M/S ONEXTEL MEDIA PVT LD Vs M/S SPRINTPARK TECHNOLOGY AND MARKETING PVT LTD | SH.AMRESH KUMAR SINGH | 08-06-2022 | 31.05.2022 |
| | | | CS (COMM)/60 4/2022 | ASSOCIATED ALCOHOL AND BREWERIES LTD Vs G P S GARMENTS PVT LTD | SH.ALOK TRIPATHI | 08-06-2022 | 06.04.2022 |
| | | | CS (COMM)/60 2/2022 | NEW MODERN TECHNOMECH PVT LTD Vs SABARI KRISHNA ENTERPRISES | SH.ALOK TRIPATHI | 08-06-2022 | 06.04.2022 |
| | | | CS (COMM)/61 4/2022 | STATE BANK OF INDIA Vs SHAMSHAD HUSSAIN | SH. GAURAV | 09-06-2022 | N/A |
| | | | CS (COMM)/61 5/2022 | STATE BANK OF INDIA Vs ROHIT CHADHA | SH. GAURAV | 09-06-2022 | N/A |
| | | | CS (COMM)/61 6/2022 | GODFREY PHILLIPS INDIA LTD Vs ASHOK KUMAR | SH.ASHWATHH LEGAL | 08-06-2022 | 07.06.2022 |

| No. | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Date of Registration | Date of Payment of Court Fees |
|-----|------------------------------------------------------|------------|----------------------|------------------------------------------------------------------------------------|-----------------------|----------------------|----------------------------------------|
| | | | CS (COMM)/617/2022 | GODFREY PHILLIPS INDIA LIMITED VS GOLD STEP TOBACCO PVT LTD | SH.ASHWATHH LEGAL | 08-06-2022 | 07.06.2022 |
| | | | CS (COMM)/624/2022 | MAHER SINGH VS PIYUSH SMART TRADERS AND DEVELOPERS PVT LTD AND ORS | SH. AMIT SRIVASTAVA | 10-06-2022 | 30.05.2022 |
| 16 | SH. SANJAY SHARMA-I | EAST | CS COMM NO. 183/2022 | E AND ENGINEERING SOLUTIONS VS. SUPERFIL ENGINEERING PVT. LTD. | ANIL KUMAR SRIVASTAVA | 01-06-2022 | 26-05-2022 |
| | | | CS COMM NO. 181/2022 | RAHUL SINGH VS. APEX DREAM HOMES PVT. LTD. | NILENDU VATSYSYAN | 01-06-2022 | 28-05-2022 |
| | | | CS COMM NO. 194/2022 | RSPL HEALTH PVT. LTD. VS. TRUEFACE UDYOG PVT. LTD. | ANIL KUMAR SAHU | 09-06-2022 | 07-06-2022 |
| 17 | MS. BARKHA GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT) | North-East | CS(COMM)-48/2022 | CANARA BANK VS RIDHI SIDHI ENTERPRISES THROUGH ITS PROP SUMAN TYAGI | ANSHU | 02.06.2022 | COURT FEES FILED OFFLINE ON 30.05.2022 |
| | | | CS(COMM)-49/2022 | CANARA BANK VS ALLIED FOIL AND TISSUE INDUSTRY THROUGH ITS PROP NITIN AND 1 OTHERS | ANKUR AGGARWAL | 02.06.2022 | COURT FEES FILED OFFLINE ON 30.05.2022 |

| No. | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Date of Registration | Date of Payment of Court Fees |
|-----|-------|----------|------------------|---------------------------------------------------------------------------------------------------------|--------------------|----------------------|----------------------------------------|
| | | | CS(COMM)-50/2022 | CANARA BANK VS ALLIED INDUSTRIES THROUGH ITS PROP SACHIN KUMAR | ANKUR AGGARWAL | 02.06.2022 | COURT FEES FILED OFFLINE ON 30.05.2022 |
| | | | CS(COMM)-51/2022 | RAJ KUMAR SARASWAT VS SMT FALAK NAAZ AND OTHERS | RAJIV BAKSHI | 04.06.2022 | COURT FEES FILED OFFLINE ON 30.05.2022 |
| | | | CS(COMM)-52/2022 | PUNJAB AND SIND BANK VS SH ASHOK JHA | MANOJ KUMAR ARORA | 04.06.2022 | COURT FEES FILED ON 27.05.2022 |
| | | | CS(COMM)-53/2022 | PUNJAB AND SIND BANK VS SH KALIKANT JHA | MANOJ KUMAR ARORA | 04.06.2022 | COURT FEES FILED ON 27.05.2022 |
| | | | CS(COMM)-54/2022 | SARASWAT GARMENTS PVT LTD VS. SMT. FALAK NAAZ | RAJIV BAKSHI | 04.06.2022 | COURT FEES FILED OFFLINE ON 30.05.2022 |
| | | | CS(COMM)-55/2022 | OAKTEL HOTELS PVT LTD THROUGH ITS DIRECTOR VS. LEGACY HOTELS AND INFRA PROJECT PVT LTD THROUGH DIRECTOR | SUNIL KUMAR JASWAL | 07.06.2022 | COURT FEES FILED ON 19.05.2022 |
| | | | CS(COMM)-56/2022 | DINESH KUMAR VS ASHISH KUMAR DWIVEDI | TARUNDEEP BHARTI | 07.06.2022 | COURT FEES FILED ON 06.06.2022 |

| No. | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Date of Registration | Date of Payment of Court Fees |
|-----|--------------------------|----------|--------------------|-----------------------------------------------------------------|------------------|-------------------------|----------------------------------------|
| | | | CS(COMM)-57/2022 | PUNJAB NATIONAL BANK VS. PAYAL REFRIGERATION AND ELECTRIC WORKS | SUNAV RASTOGI | 09.06.2022 | COURT FEES FILED OFFLINE ON 04.06.2022 |
| | | | CS(COMM)-58/2022 | PUNJAB NATIONAL BANK VS. ARUN VASTRALOK | SUNAV RASTOGI | 09.06.2022 | COURT FEES FILED OFFLINE ON 02.06.2022 |
| | | | CS(COMM)-59/2022 | PUNJAB NATIONAL BANK VS M/S VISHAL BAG FABRICATORS | SUNAV RASTOGI | 09.06.2022 | COURT FEES FILED OFFLINE ON 04.06.2022 |
| | | | CS(COMM)-60/2022 | PUNJAB NATIONAL BANK VS ANUSHKA ENGG. WORKS | SUNAV RASTOGI | 09.06.2022 | COURT FEES FILED OFFLINE ON 02.06.2022 |
| | | | CS(COMM)-61/2022 | PUNJAB NATIONAL BANK VS CHESHU ENTERPRISES | SUNAV RASTOGI | 09.06.2022 | COURT FEES FILED OFFLINE ON 02.06.2022 |
| | | | CS(COMM)-62/2022 | PUNJAB NATIONAL BANK VS. R K ENTERPRISES | SUNAV RASTOGI | 09.06.2022 | COURT FEES FILED OFFLINE ON 02.06.2022 |
| 18 | MS. NIVEDITA ANIL SHARMA | SHAHDARA | CS (COMM)/369/2022 | TARUN KUMAR JAIN Vs EAST MUNICIPAL CORPORATION OF DELHI | HEMANT GUPTA(P), | 01-06-2022 | 19-05-2022 |

| No. | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Date of Registration | Date of Payment of Court Fees |
|-----|-------|----------|---------------------------|-----------------------------------------------------------------------------|------------------------|-------------------------|----------------------------------------|
| | | | CS (COMM)/37 0/2022 | TARUN KUMAR JAIN Vs EAST MUNICIPAL CORPORATION OF DELHI | HEMANT GUPTA(P), | 01-06-2022 | 19-05-2022 |
| | | | CS (COMM)/37 1/2022 | TARUN KUMAR JAIN Vs EAST MUNICIPAL CORPORATION OF DELHI | HEMANT GUPTA(P), | 01-06-2022 | 19-05-2022 |
| | | | CS (COMM)/37 3/2022 | TARUN KUMAR JAIN Vs EAST MUNICIPAL CORPORATION OF DELHI | HEMANT GUPTA(P), | 01-06-2022 | 19-05-2022 |
| | | | CS (COMM)/37 4/2022 | TARUN KUMAR JAIN VS EDMC Vs EAST MUNICIPAL CORPORATION OF DELHI | HEMANT GUPTA(P), | 01-06-2022 | 19-05-2022 |
| | | | CS (COMM)/37 2/2022 | HIMANSHU JAIN Vs EAST MUNICIPAL CORPORATION OF DELHI | HEMANT GUPTA(P), | 01-06-2022 | 19-05-2022 |
| | | | CS (COMM)/38 8/2022 | UNDER ARMOUR INCA Vs ASHOK KUMAR | AASHA SHARMA(P), | 06-06-2022 | 18-05-2022 |
| | | | CS (COMM)/38 7/2022 | M/S PREM TEXTILE Vs M/S SONU HOSIERY | RISHABH SINGHAL(P), | 06-06-2022 | 20-05-2022 |

| No. | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Date of Registration | Date of Payment of Court Fees |
|-----|---------------------|----------|--------------------|----------------------------------------------------------------------------------------|--------------------------|----------------------|-------------------------------|
| | | | CS (COMM)/385/2022 | JYOTI Vs SEEMA DEVI | MANOJ KUMAR BHANDARI(P), | 06-06-2022 | 27-05-2022 |
| | | | CS (COMM)/386/2022 | JYOTI Vs SUSHIL KUMAR | MANOJ KUMAR BHANDARI(P), | 06-06-2022 | 20-05-2022 |
| | | | CS (COMM)/384/2022 | DKH RETAIL LIMITED Vs ASHOK KUMAR | AASTHA SHARMA(P), | 06-06-2022 | 01-06-2022 |
| | | | CS (COMM)/398/2022 | P S POLYMERS Vs SUNMAIG CABLES | Nikita Jain(P), | 09-06-2022 | 04-06-2022 |
| | | | CS (COMM)/396/2022 | MAPS CREATION PRIVATE LIMITED Vs SANTOSH DAS DEVANG VAISHNAV | SAMRIDHI(P), | 09-06-2022 | 01-06-2022 |
| | | | CS (COMM)/397/2022 | ENGINEERING SOLUTIONS THROUGH PROPRIETOR NARENDRA KUMAR Vs ASHWINI PHARMACEUTICAL COM. | ASHOK KUMAR NIGAM(P), | 09-06-2022 | 01-06-2022 |
| 19 | MS. SUKHVINDER KAUR | SHAHDARA | CS (COMM)/381/2022 | BANK OF BARODA Vs MOHD YAQUB PROP M/S SK CONTRACTOR | PUMESH JOSHI(P), | 01-06-2022 | 27.05.2022 |

| No. | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Date of Registration | Date of Payment of Court Fees |
|-----|-------|----------|--------------------|---------------------------------------------------------|------------------|----------------------|-------------------------------|
| | | | CS (COMM)/382/2022 | BANK OF BARODA Vs IQBAL KHAN PROP M/S INSHA GARMENTS | UMESH JOSHI(P), | 01-06-2022 | 27.05.2022 |
| | | | CS (COMM)/380/2022 | TARUN KUMAR JAIN Vs EAST MUNICIPAL CORPORATION OF DELHI | HEMANT GUPTA(P), | 01-06-2022 | 19.05.2022 |
| | | | CS (COMM)/376/2022 | TARUN KUMAR JAIN Vs EAST MUNICIPAL CORPORATION OF DELHI | HEMANT GUPTA(P), | 01-06-2022 | 19.05.2022 |
| | | | CS (COMM)/377/2022 | TARUN KUMAR JAIN Vs EAST MUNICIPAL CORPORATION OF DELHI | HEMANT GUPTA(P), | 01-06-2022 | 19.05.2022 |
| | | | CS (COMM)/379/2022 | TARUN KUMAR JAIN Vs EAST MUNICIPAL CORPORATION OF DELHI | HEMANT GUPTA(P), | 01-06-2022 | 19.05.2022 |
| | | | CS (COMM)/378/2022 | TARUN KUMAR JAIN Vs EAST MUNICIPAL CORPORATION OF DELHI | HEMANT GUPTA(P), | 01-06-2022 | 19.05.2022 |

| No. | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Date of Registration | Date of Payment of Court Fees |
|-----|-------|----------|---------------------------|------------------------------------------------------------------|-----------------------------|----------------------|-------------------------------|
| | | | CS (COMM)/37 5/2022 | TARUN KUMAR JAIN Vs EAST MUNICIPAL CORPORATION OF DELHI | HEMANT GUPTA(P), | 01-06-2022 | 19.05.2022 |
| | | | CS (COMM)/39 4/2022 | M/S PREM COLLECTION Vs M/S ISHAN GARMENTS | SRISHABH SINGHAL(P), | 06-06-2022 | 31.05.2022 |
| | | | CS (COMM)/39 2/2022 | DHANDA MACCHINERY COMPANY Vs AMBEY PACKAGING | Parth Chadha(P), | 06-06-2022 | 27.05.2022 |
| | | | CS (COMM)/39 3/2022 | ADIDAS AG Vs ASHOK UMAR | KAASTHA SHARMA(P), | 06-06-2022 | 01.06.2022 |
| | | | CS (COMM)/38 9/2022 | JYOTI Vs SHRI KRISHAN | MANOJ KUMAR BHANDARI(P), | 06-06-2022 | 28.05.2022 |
| | | | CS (COMM)/39 1/2022 | JYOTI Vs LEPORTS KANTO PVT LTD | MANOJ KUMAR BHANDARI(P), | 06-06-2022 | 28.05.2022 |

| No. | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Date of Registration | Date of Payment | Amount of Court Fees |
|-----|--------------------------------------------------------------|------------|-------------------|----------------------------------------------------------------------------------------------------|---------------------------|----------------------|-----------------|----------------------|
| | | | CS (COMM)/39/2022 | PRAKASH BROTHERS Vs SANJEEV KALRA | MANISH SINGHAL(P), | 06-06-2022 | 28.05.2022 | |
| | | | CS (COMM)/39/2022 | RATNA TEXTILE LLP Vs ENGLISH PREMIUM | ANAND PRAKASH(P), | 08-06-2022 | 05.06.2022 | |
| | | | CS (COMM)/39/2022 | YINGTONG ELECTRONIC TECHNOLOGY INDIA PRIVATE LIMITED Vs WASIM AHMED PROPRIETOR OF SHAAN SS FITTING | SIDDHARTH SHANKAR DEV(P), | 10-06-2022 | 02.06.2022 | |
| 20 | VACANT COURT OF SH. VINOD KUMAR, DISTRICT JUDGE (COMMERCIAL) | North-West | 461/22 | PUMA SE VS. ASHOK KUMAR | NAVLIN SWAIN | 01.06.22 | 30.05.22 | |
| | | | 462/22 | VANTIBOLI VS. ASHOK KUMAR | NAVLIN SWAIN | 01.06.22 | 30.05.22 | |
| | | | 463/22 | THE SUPREME IND. LTD. VS. JAIN PLASTICS INDUSTRIES | NAVLIN SWAIN | 01.06.22 | 30.05.22 | |
| | | | 465/22 | EVERSHINE ENTERPRISES VS. AVON LOGISTICS | MOHIT BHANDARI | 01.06.22 | 31.05.22 | |
| | | | 466/22 | BUDDIES ENTERPRISES VS. KUMAR DISTRIBUTORS | CHIRAG SINGHAL | 01.06.22 | 13.04.22 | |
| | | | 468/22 | BANK OF INDIA VS. SANJAY KUMAR PANDEY | AMIT GUPTA | 02.06.22 | 24.03.22 | |
| | | | 476/22 | LIMRE GRAPHICS P. LTD. VS. SUBODH KUMAR | PUNEET JAIN | 02.06.22 | 26.05.22 | |

| No. | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Date of Registration | Date of Payment of Court Fees |
|-----|-------|----------|----------|--------------------------------------------------------|-------------------------|----------------------|-------------------------------|
| | | | 475/22 | BANK OF BARODA VS. SAVITA GOEL | SUBODH KUMAR SINHA | 02.06.22 | 18.05.22 |
| | | | 480/22 | U. M. ENTERPRISES VS. SALES CORPORATION | PARVEEN BANSAL | 03.06.22 | 19.05.22 |
| | | | 479/22 | KRISHAN INDUSTRIES VS. DESIRE OVERSEAS P. LTD. | PARAS AGGARWAL | 03.06.22 | 01.04.22 |
| | | | 483/22 | MR. ANANT KUMAR JAIN VS. LE BEAUTY CARE P. LTD. | SONAM SHARMA | 04.06.22 | 19.05.22 |
| | | | 482/22 | MS. EVERSHINE ENTERPRISES VS. M/S S.S. COMPANY | MOHIT BHANDARI | 04.06.22 | 31.05.22 |
| | | | 486/22 | M/S S.S. LEHenga & SAREES VS. SWASTIK TRADERS | JOGENDER SINGH | 04.06.22 | 01.06.22 |
| | | | 487/22 | SAREGAMA INDIA LTD. VS. MUSIC MUNI LABS PVT. LTD. | ANKUR SANGAL | 04.06.22 | 31.03.22 |
| | | | 494/22 | SHRI RAM BABU GOYAL VS. SUNRISE PACKAGING INDIA & ORS. | ANKIT GUPTA | 04.06.22 | 02.06.22 |
| | | | 492/22 | SBI VS. AJEET SINGH | BIPLESH KUMAR MUKHERJEE | 04.06.22 | 27.04.22 |
| | | | 491/22 | SBI VS. VINOD KUMAR | BIPLESH KUMAR MUKHERJEE | 04.06.22 | 27.04.22 |
| | | | 490/22 | MANISH MITTAL VS. ANJALI AGGARWAL | PARVESH BANSAL | 04.06.22 | 30.05.22 |
| | | | 489/22 | INDOGULF CROP SCIENCES VS. GROW SAFE CHEMICAL P. LTD. | G. S. GANGWAR | 04.06.22 | 11.05.22 |
| | | | 502/22 | PNB VS. SUMIT KALRA | NEHA GARG | 07.06.22 | 25.05.22 |

| No. | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Date of Registration | Date of Payment | Amount of Court Fees |
|-----|-------|----------|----------|----------------------------------------------------------------------|----------------|----------------------|-----------------|----------------------|
| | | | 501/22 | PNB VS. VARUN GAMBHIR | NITIN GARG | 07.06.22 | 25.05.22 | |
| | | | 499/22 | PNB VS. SAKSHAM ARORA | NEHA GARG | 07.06.22 | 25.05.22 | |
| | | | 498/22 | PNB VS. RUPESH KUMAR SINGH | NITIN GARG | 07.06.22 | 25.05.22 | |
| | | | 497/22 | MEENAKSHI GUPTA VS. M/S SAHARA INDIA HOME APPLIANCES | S. IQBAL | 07.06.22 | 14.01.22 | |
| | | | 496/22 | MRS. RITIKA NAYYAR VS. M/S TRIAD MARKETING SERVICES | KAMAL BANSAL | 07.06.22 | 06.06.22 | |
| | | | 495/22 | M/S R. P. SINGHAL BUILDERS P. LTD. VS. MR. ISHWAR LAL | A. K. TRIVEDI | 07.06.22 | 05.04.22 | |
| | | | 510/22 | WORLDROW VACATION P. LTD. VS. SHRI RAM AUTOMALL INDIA LTD. | JITENDER MEHTA | 08.06.22 | 06.10.20 | |
| | | | 508/22 | PAWAN KUMAR GUPTA VS. N. K. SHARMA | KAPIL JAIN | 08.06.22 | 06.06.22 | |
| | | | 507/22 | NARESH GUPTA VS. NARESH KUMAR | KAPIL JAIN | 08.06.22 | 06.06.22 | |
| | | | 506/22 | M/S AAROHI ENTERPRISES VS. MR. RACHIT BHAGAT & ANR. | ANKUR GARG | 08.06.22 | 31.05.22 | |
| | | | 505/22 | PUMA SE VS. ASHOK KUMAR | NAVLIN SWAIN | 08.06.22 | 06.06.22 | |
| | | | 504/22 | SBI VS. MR. NIWAS SINGH | R. K. SINHA | 08.06.22 | 29.04.22 | |
| | | | 513/22 | TRAVEL OTTER INDIA P. LTD. VS. M/S BEST DEALS HOLIDAYS & DESTINATION | NISHANT ANAND | 09.06.22 | 07.06.22 | |

| No. | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Date of Registration | Date of Payment of Court Fees |
|-----|-------------------------------------------------------|------------|-------------------|--------------------------------------------------------------------|---------------------|----------------------|-------------------------------|
| | | | 512/22 | TEXZIUM INTERNATIONAL P. LTD. VS. SRC NATURAL PRODUCTS LTD. & ORS. | CHOPRA & CHOPRA | 09.06.22 | 08.06.22 |
| | | | 514/22 | PANASONIC LIFE SOLUTIONS VS. SHRI HARI ELECTRIC PALACE | K. G. BANSAL | 10.06.22 | 09.06.22 |
| | | | 515/22 | DIL KUMARI VS. HDFC ERGO GENERAL INSURANCE | TOSHI SHARMA | 10.06.22 | 13.05.22 |
| | | | 516/22 | NAPIN IMPEX LTD. VS. VAIBHAV PLASTICS | RAHIL MANGLA | 10.06.22 | 07.06.22 |
| | | | 517/22 | CALCO POLY TECHNIK P. LTD. VS. M/S KVS COMPONENTS & ORS. | RAJESH KUMAR SINGLA | 10.06.22 | 07.06.22 |
| 21 | SH. VIRENDER BHATT, DISTRICT JUDGE (COMMERCIAL COURT) | North | | | | | |
| 22 | SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL) | SOUTH-WEST | CS COMM. 274/2022 | SHR LIFE STYLE VS R.S. APPARELS | PANKAJ PAREEK | 01.06.2022 | 25.05.2022 |
| | | | CS COMM. 275/2022 | PUNJAB NATIONAL BANK VS M/S SHABD ENTERPRISES | SAURAV BHASIN | 01.06.2022 | 26.05.2022 |
| | | | CS COMM. 276/2022 | M/S SYMBIO SCIENTIFIC VS M/S XCEL RIS LABS LTD. | SAMIT CHAWLA | 01.06.2022 | 06.05.2022 |
| | | | CS COMM. 277/2022 | NIPPON EXPRESS P. LTD. VS VICTRON ICSS COMMUNICATIONS P. LTD. | SHIVAM SHARMA | 02.06.2022 | 02.03.2022 |

| No. | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Date of Registration | Date of Payment of Court Fees |
|-----|-------|----------|----------------------|---------------------------------------------------------------|-----------------|----------------------|-------------------------------|
| | | | CS COMM. 278/2022 | SUSHIL KUMAR VS B.K. CHAUHAN | SURENDRA KUMAR | 02.06.2022 | 20.05.2022 |
| | | | CS COMM. 279/2022 | PUNJAB NATIONAL BANK VS M/S M/S PM INTERIORS | TUSHAR KUKREJA | 02.06.2022 | 23.05.2022 |
| | | | CS COMM. 280/2022 | PUNJAB NATIONAL BANK VS M/S RICHMOND OFFICE SOLUTION | TUSHAR KUKREJA | 02.06.2022 | 23.05.2022 |
| | | | CS COMM. 281/2022 | M/S VORTEX FACILITES MANAGEMENT VS M/S VARINDERA CONSTRUCTION | ASHISH UPHADYAY | 02.06.2022 | 24.05.2022 |
| | | | CS COMM. 282/2022 | HOUSING DEVELOPMENT FINANCE VS ASHISH BHATNAGAR | PRADEEP JHA | 02.06.2022 | 25.05.2022 |
| | | | CS COMM. 283/2022 | HOUSING DEVELOPMENT FINANCE VS SUNIL KUMAR | PRADEEP JHA | 02.06.2022 | 25.05.2022 |
| | | | CS COMM. 284/2022 | HOUSING DEVELOPMENT FINANCE VS MITA SINGH | PRADEEP JHA | 02.06.2022 | 25.05.2022 |
| | | | CS COMM. 285/2022 | BANK OF BARODA VS M/S FAIR DEAL SOLUTION | S.K. CHAUDHARY | 02.06.2022 | 27.05.2022 |

| No. | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Date of Registration | Date of Payment of Court Fees |
|-----|-------|----------|-------------------|--------------------------------------------|----------------|----------------------|-------------------------------|
| | | | CS COMM. 286/2022 | BANK OF BARODA VS GAURAV GARMENTS | S.K. CHAUDHARY | 02.06.2022 | 27.05.2022 |
| | | | CS COMM. 287/2022 | BANK OF BARODA VS RAJINDER SINGH | S.K. CHAUDHARY | 02.06.2022 | 27.05.2022 |
| | | | CS COMM. 288/2022 | DEEPANSHU CHOPRA VS BHARAT TALWAR | PAWAN GUPTA | 02.06.2022 | 04.05.2022 |
| | | | CS COMM. 289/2022 | CANARA BANK VS M/S GURUJI CHEMIST | AMIT GUPTA | 02.06.2022 | 09.05.2022 |
| | | | CS COMM. 290/2022 | CANARA BANK VS M/S GURU KIRPA | AMIT GUPTA | 02.06.2022 | 24.03.2022 |
| | | | CS COMM. 291/2022 | MANOJ KUMAR VS M/S SWAG PRODUCTION P. LTD. | NAVEEN SAXENA | 02.06.2022 | 26.05.2022 |
| | | | CS COMM. 292/2022 | M/S GRK INFO SERVICES VS M/S LOOP SOLAR | SATISH TOMAR | 02.06.2022 | 23.05.2022 |
| | | | CS COMM. 293/2022 | CANARA BANK VS PAYAL KUMAR | SK JHA | 02.06.2022 | 13.05.2022 |

| No. | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Date of Registration | Date of Payment of Court Fees |
|-----|-------|----------|-------------------|--------------------------------------------------|-----------------|----------------------|-------------------------------|
| | | | CS COMM. 294/2022 | CANARA BANK VS M/S BHAGWATI TRADERS | SK JHA | 02.06.2022 | 13.05.2022 |
| | | | CS COMM. 295/2022 | PUNJAB AND SINDH BANK VS AAMNAG PRAVEEN | GAURAV | 04.06.2022 | 07.04.2022 |
| | | | CS COMM. 296/2022 | BANK OF BARODA VS WASIM KHAN | SUDHA SHUKLA | 04.06.2022 | 25.02.2022 |
| | | | CS COMM. 297/2022 | THE NAINITAL BANK LTD. VS M/S ANKUR TEXTILES | ALOK MOHAN | 04.06.2022 | 13.05.2022 |
| | | | CS COMM. 298/2022 | THE NAINITAL BANK VS SUNITA SHARMA | ALOK MOHAN | 04.06.2022 | 13.05.2022 |
| | | | CS COMM. 299/2022 | M/S MEDIA 24X7 VS NAYATI HEALTHCARE AND RESEARCH | LEX AVAPARTNERS | 04.06.2022 | 30.05.2022 |
| | | | CS COMM. 300/2022 | M/S MEDIA 24X7 VS M/S PUSHPANJALI REALMS | LEX AVAPARTNERS | 04.06.2022 | 30.05.2022 |
| | | | CS COMM. 301/2022 | SHIR DURGA COLOUR SALES CORPORATION VS RAJU | SUNIL DUTT | 04.06.2022 | 28.05.2022 |

| No. | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Date of Registration | Date of Payment of Court Fees |
|-----|-------|----------|-------------------|--------------------------------------------------------------|-----------------|----------------------|-------------------------------|
| | | | CS COMM. 302/2022 | SHIR DURGA COLOUR SALES CORPORATION VS M/S WITS CONSTRUCTION | SUNIL DUTT | 04.06.2022 | 28.05.2022 |
| | | | CS COMM. 303/2022 | SHIR DURGA COLOUR SALES CORPORATION VS M/S SAIFY INTERIORS | SUNIL DUTT | 04.06.2022 | 28.05.2022 |
| | | | CS COMM. 304/2022 | BRIJ MOHAN GUPTA VS HARVEET SINGH | HIMANSHU JHA | 04.06.2022 | 18.05.2022 |
| | | | CS COMM. 305/2022 | CANARA BANK VS M/S KCS FOODS | VANDANA BHATIA | 04.06.2022 | 27.04.2022 |
| | | | CS COMM. 306/2022 | REACH INTERNATIONAL VS DESFAB INGRATEC | VAIBHAV MAHAJAN | 06.06.2022 | 30.05.2022 |
| | | | CS COMM. 307/2022 | UMESH KUMAR AGGARWAL VS GREEN BAY INFRASTRUCTURE | MANISH KAUSHIK | 06.06.2022 | 13.05.2022 |
| | | | CS COMM. 308/2022 | SAROJ KUMAR PRADHAN VS UGRESEN BHAL | KUMAR DEEP | 06.06.2022 | 09.05.2022 |
| | | | CS COMM. 310/2022 | URMIL GUPTS VS M/S IJF INDIA NIDHI LTD. | NARESH GUPTA | 07.06.2022 | 02.06.2022 |

| No. | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Date of Registration | Date of Payment of Court Fees |
|--------------|-------|----------|-------------------|---------------------------------------------------------------|-----------------|----------------------|-------------------------------|
| | | | CS COMM. 311/2022 | YOGESH MEHTA VS DEVBRAT SHARMA | R.B. CHAUDHARY | 07.06.2022 | 25.05.2022 |
| | | | CS COMM. 313/2022 | M/S R.S. POWER PROJECT VS M/SD DELHI ENGINEERING CONSTRUCTION | SRAMIT SEHRAWAT | 07.06.2022 | 02.06.2022 |
| | | | CS COMM. 314/2022 | M/S AHMEDABAD ROADLINES VS NEW INDIA ASSURANCE CO. LTD. | MANJUL BAWASTHI | 08.06.2022 | 30.05.2022 |
| | | | CS COMM. 315/2022 | M/S IVET IMPEX P. LTD. VS M/S SHRIMANJU BALAJI TRADING CO. | DEV MANJU DEVI | 09.06.2022 | 04.06.2022 |
| | | | CS COMM. 316/2022 | CENTRAL BANK OF INDIA VS M/S KUMAR DENTAL | R.K. SINHA | 09.06.2022 | 13.05.2022 |
| | | | CS COMM. 317/2022 | BANK OF BARODA VS ASHOK KUMAR | SUDHA SHUKLA | 09.06.2022 | 25.02.2022 |
| Total | | | | | 417 | | |